

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 2<sup>nd</sup> January, 2018*

**No.HC.VII-118/2017 / 01 /A. In continuation of the Notification No.HC.VII-13/2017/6257-6289/A. dated 19.12.2017, the High Court is pleased to notify the date of inauguration of Judicial Courts in the district of Baksa as 06.01.2018.**

**The Officers, who are transferréd and posted in the said district, vide Notification referred above, are directed to join their new assignments positively, at 10-00 a.m. on the date of inauguration.**

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-118/2017 / 02 - 14 /A.

Dated 02.01.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati/ Cachar, Silchar/ Dhubri/ Nagaon. *He/She is requested to direct the Officer, who is under his/her administrative control, to join his new assignment on 06.01.2018 at 10-00 a.m. positively.*
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Deputy Commissioner, Baksa, Mushalpur
6. The Superintendent of Police, Baksa, Mushalpur. He is requested to provide necessary security to the Judicial Officers posted in his district.
7. Shri Chandan Das, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati (under order of transfer as District and Sessions Judge, Baksa, Mushalpur)
8. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar (under order of transfer as Chief Judicial Magistrate, Baksa, Mushalpur)
9. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara (under order of transfer as Judicial Magistrate, 1<sup>st</sup> Class, Baksa, Mushalpur)
10. Shri Jagat Das, Munsiff, Hojai (under order of transfer as Munsiff, Baksa, Mushalpur)
11. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Administration)/Registrar (Establishment), Gauhati High Court, Guwahati

**REGISTRAR (VIGILANCE)**

*2/1/2018*